



*By Special Messenger/E-mail/Speed Post*

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-248/2013(Pt.)/ 1883/A**

**Date: 31.03.2021**

From: Shri Raktim Duarah  
Registrar General  
Gauhati High Court, Guwahati.

To: The Principal Accountant General (A&E)  
Assam, Beltola, Maidamgaon,  
Guwahati-29.

Sub: Extending of three advance increment to the Judicial Officers of  
Assam Judicial Service.

Ref: Notification No. FPC.10/97/Pt.VIII/322 dated 18.05.2015 issued by  
the Govt. of Assam, Finance (Pay Research Unit Department,  
Dispur (Copy enclosed).

Sir,

With reference to the above, I am directed to inform you that the following Officers in Grade-III of the Assam Judicial Service have obtained Post Graduation in Law:

Sl. No	Name & Designations	University	Year of Passing
1.	Shri Vishek Bhuyan Judicial Magistrate 1 <sup>st</sup> Class, Tezpur, Sonitpur	National Law University & Judicial Academy, Assam	2019
2.	Smt. Deepsikha Das Judicial Magistrate 1 <sup>st</sup> Class, Dibrugarh	Gauhati University	2016
3.	Smt. Bebika Kuli, Judicial Magistrate 1 <sup>st</sup> Class, Dhemaji	Gauhati University	2014
4.	Smt. Darshana Nath Judicial Magistrate 1 <sup>st</sup> Class, Tezpur, Sonitpur	Gauhati University	2019

Therefore, you are requested to issue pay slip to the above mentioned Officers of the Assam Judicial Service, granting the benefit of 3(three) advance increments with effect from the date of issue of this letter in terms of the Govt. Notification No. FPC.10/97/Pt.VIII/322 dated 18.05.2015

An early action on the matter is solicited.

Thanking you.

Encl: As stated.

Yours faithfully,

*Sd/-Raktim Duarah*

**REGISTRAR GENERAL**

Memo No.HC.VII-248/2013(Pt.)/ 1884 /A. Dated: 31.03.2021

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-06.
2. The District & Sessions Judge, Sonitpur / Dibrugarh / Dhemaji/ for information.
3. Shri Vishek Bhuyan, Judicial Magistrate 1<sup>st</sup> Class, Tezpur, Sonitpur.
4. Smt. Deepsikha Das, Judicial Magistrate 1<sup>st</sup> Class, Dibrugarh.
5. Smt. Bebika Kuli, Judicial Magistrate 1<sup>st</sup> Class, Dhemaji.
6. Smt. Darshana Nath, Judicial Magistrate 1<sup>st</sup> Class, Tezpur, Sonitpur.
7. ✓ The Project Manager, Gauhati High Court, Guwahati for uploading the Letter in the Gauhati High Court website.

*Sd/-Raktim Duarah*  
**REGISTRAR GENERAL**